

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. IA 1760/2024 In C.P. (IB)/597(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024**

**NAME OF THE PARTIES: - CMA Srigini Rajat Naidu Resolution
Professional for Shri. Sunil Gutte Personal
Guarantor of M/S. Seam Industries Limited**

V/s

**Shri. Sunil Gutte Personal Guarantor for
M/S. Seam Industries Limited**

IN THE MATTER OF

**Punjab National Bank Through Proposed
Resolution Professional CMA Srigini Rajat
Naidu**

V/s

**Shri. Sunil Gutte Personal Guarantor for
M/S. Seam Industries Limited**

Section: Application under any other provisions - IBC U/s 95(1) of (IBC)

ORDER

Adv. Avinash R Khanolkar a/w Adv. Khushboo Bhanushali appeared for the Petitioner. Adv. Aniruth Purusothaman appeared for the Respondent/Personal Guarantor. On the request of the Counsel for the Petitioner, list this matter on **09.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)